the Registration of Electors (Amendment) Rules, 1968.

[Placed in Library- *See* No. LT-42/63 for I and II].

I. THE AUDITED ACCOUNTS (1965 66) OF THE EMPLOYEES STATE INSTANCE CORPORATION AND THE AUDIT REPORT THEBEON.

II. ANNUAL REPORT (1965-66) ON THE ACTIVITIES OF THE COAL MINES LABOUR WELFARE ORGANISATION.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPOY-MENT AND REHABILITION: (SHRI ;S. C. JAMIR): I beg to lay on the Table: —

(a) A copy of the Audited Accounts of the Employees State Insurance Corporation of the year 1965-66, and the Audit Report thereon, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. *See* No. LT-40/68]

(b) A copy of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation for the year 1965-66. [Placed in Library. *See* No. LT-239/68.]

SEVENTEENTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1967-68)

SHRI B. K. P. SINHA: I beg to lay on the Table a copy of the Seventeenth Report of the Public Accounts Committee (1967-68) on Paras 59 and 60 of Audit Report (Civil) on Revenue Receipts 1966 and Paras 51, 56, 57. 58, 59 and 60 of Audit Report (Civil) on Revenue Receipts, 1967 relating to Income Tax.

PRESENTATION OF PETITION

SHRIMATI TARA RAMCHANDRA SATHE: I beg to present a petition signed by the General Secetary of i he All India Posts and Telegraphs

a'matter of urgent public importance

Pensioners' Association praying for the grant of adequate dearness allowance in place of the present *ad hoc* increase to the retired Central Government sevants.

LEAVE OF ABSENCE TO SHRI R. B. SINHA

Mr. CHAIRMAN: I have to in. form Members that the following letter dated the 3rd February, 1968, has been received from Shri R. B. Sinha:

"I am not well and as such *I* shall not be able to attend the-current session of the Rajya Sabha.

I, therefore, request you to kindly grant me leave of absence from all the sittings of the current session of the Rajya Sabha and oblige."

Is it the pleasure of the House that permission be granted to Shri R. B. Sinha for remaining absent from all meetings of the House during the current session?

(No hon- Member dissented-)

MR. CHAIRMAN: Permission to remain absent is grants.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

CONSTITUTIONAL CRISIS IN WEST BENGAL

SHRI CHITTA BASU (West Bengal): Sir, I beg to call the attention of the Minister of Home Affairs to the constitutional crisis in West Bengal.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Sir, the West Bengal Government have informed us about the proceedings at the joint session of the West Bengal Legislature on February 14, 1968 and at the meeting of the As-semly later in the afternoon the same day. The Governor could not enter the Chamber by the door